

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 2938/2023 IA 489/2022 In C.P.(IB) 2826/MB/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: **IA 2938/2023 Jagdish Ahuja Vs.
Kalisma Steel Pvt Ltd**
**IA 3919/2023 CIRP Consultancy
Services Private Limited Vs. Jagdish R
Ahuja Liquidator Of Kalisma Steel Pvt
Ltd**
**IA 489/2022 Mr. Harshad Tendulkar
Vs. Kalisma Steel Pvt Ltd**
**IN THE MATTER OF
Welspun Steel Ltd.**
V/s
Kalisma Steel Pvt. Ltd

**Section: 7, Sec 60(5) Sec 54(1) of Insolvency and Bankruptcy Code,
2016**

ORDER

Adv. Darryl Pereira appeared for the Liquidator. At the request of the
Counsel for the Liquidator, list the matter on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)